

corresponding increase or decrease in the prices fixed?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) With regard to the factors that go to determine the price of cane attention of the Member is invited to part (b) of the reply given to Starred Question No. 2111 on 25th July, 1952.

Factors that are taken into consideration in determining the price of sugar are as follows:—

- (i) Price of cane.
- (ii) Recovery of sugar from cane.
- (iii) Manufacturing charges.
- (iv) Taxes levied by the Government.

(b) On the whole the factors affecting the price of sugarcane have called for a substantial reduction in its price and corresponding reduction in the price of sugar. Price of sugar is not, however, being fixed for 1952-53 season.

#### TRIPARTITE INDUSTRIAL COMMITTEE

**67. Shri N. P. Sinha:** Will the Minister of Labour be pleased to state what are the functions of the Tripartite Industrial Committee for coal mines in India?

**The Minister of Labour (Shri V. V. Giri):** The functions of the Industrial Committee on Coal Mining are to discuss specific problems special to the coal mining industry.

#### GRASS GROWN ON WASTE LANDS

**68. Shri Jasani:** (a) Will the Minister of Railways be pleased to state what is the system usually adopted by the department for disposing of the grass, grown on the waste lands, owned by the Railways?

(b) What is the total income derived by the Railways by the sale of the grazing rights of the grass grown on the waste land, owned by the Railways during the current year?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Two methods of disposal of grass growing on spare Railway land are adopted by Railway Administrations (i) sale by local auction, and (ii) public tenders for the sale of grass.

(b) No grazing is ordinarily permitted on Railway land. Figures for the income derived by Railways from the sale of grass during the current year will be obtained and placed on the Table of the House. The income de-

rived from this source in 1951-52 was approximately Rs. 5 lakhs.

#### LOCUST HOPPERS

**69. Dr. Ram Subhag Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether locust hoppers of monsoon generation had appeared in certain States;

(b) if so, in which State or States these hoppers had appeared; and

(c) what steps, if any, were taken by Government to control these hoppers?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) Yes.

(b) Rajasthan, Punjab(I), PEPSU, Uttar Pradesh, Aimer and Bombay.

(c) Steps taken were (i) dusting with BHC (2-10 per cent)

(ii) trenching ;

(iii) burning;

(iv) spraying with 50 per cent wettable BHC;

(v) aerial spraying with Aldrin;

(vi) poison baiting.

#### नौकरों के दिब्बे

**७०. डा० राम सुभग सिंह :** (क) क्या रेल मंत्री वतलाने की कृपा करेंगे कि क्या यह सत्य है कि भारतीय रेलों में उच्च श्रेणी के यात्रियों के नौकरों के लिए अलग दिब्बे रखने की प्रथा को समाप्त कर देने का निश्चय किया गया है ?

(ख) यदि हाँ, तो यह निश्चय कब से क्रियान्वित होगा ?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Yes, in all coaches constructed to New Designs.

(b) Immediately in newly constructed coaches of new designs.

#### ANNAPOORNA SERVICE ON RAILWAYS

**71. Dr. Ram Subhag Singh:** Will the Minister of Railways be pleased to state:

(a) whether the All-India Women's Food Council will introduce its Annapoorna Service on the Indian Railways; and